NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/30/2016

NAME OF THE PETITIONER(S)

: N.Kannan

NAME OF THE RESPONDENT(S)

: Sri Selvanarayana Packaging P Limited & 8 others

UNDER SECTION

: 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. SIVAKUMAN

R1, R2, R3 & 125

Volann



M. Roston ATIR

Redi Hones

H.Payth

for CIBI VISHNU

ORDER

Counsels representing both the parties are present and prayed for time to file written submissions. Time is enlarged at request. Put up on 07.02.2018.

S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc